
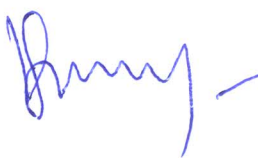


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : Savithri Vasanthkumar
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others
UNDER SECTION : 397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Archana for Preeti Mohan	Counsel for Petitioner	
	H. KARTHIK SESHADRI		
2)	G. SUDHAKAR	Counsel for Respondent 3RD & 4TH	

ORDER

Counsels representing both the parties are present. Counsel for petitioner sought time for filing rejoinder in CA1/2004. Time extended at request. Put up on 08.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)